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income. Other postal facilities to villages through Mobile Post Offices and installation of letter boxes are being provided in a phased manner

## **Public Call Offices**

548. SHRI PRASENJIT BARMAN: SHRI JAHARLAL BANER-JEE: SHRIMATI PRATIMA BOSE: SHRI AHMAD HOSSAIN MONDAL:

Will the Minister of COMMUNI-CATIONS be pleased to state:

- (a) whether there is any proposal under Government's consideration to provide telephone public call offices at places having a population of 5,000 Or more; and
- (b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICA (SHRI NARHARI **PRASAD** SUKHDEO SAI): (a) Yes Sir. Places with population of 5.000 or more have already been included in the Government policy liberalised August, 1977 for provision of telephone facility even on loss basis, without any condition of minimum revenue.^

'(b) These are a total of 1961 such places in the country as per 1971 Census Report. Telephone facility at such places will be provided according to a phased programme in the coming 5 years.

## कर्नकारों, नियोजकों तथा सरकार के त्रियक्षीय सम्मेलन की सिकारिणें

549. श्रीमती विद्यावती चतुर्वेदी : वया संतदीय कार्य तथा श्रम मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या कर्मकारों, नियोजकों तथा सरकार के प्रतिनिधियों के विपक्षीय सम्मेलन की सिफारिश सरकार को प्राप्त हो गई हैं; भौर

to Questions

(ख) यदि नहीं, तो कब लक इनके प्राप्त हो जाने की संभावना है ?

## Recommendations of the Tripartite Conference of workers, employers and Government

549. SMT. VIDYAWATI CHATUR-VEDI: Will the Minister of PARLIA-METARY AFFAIRS AND LABOUR be pleased to state:

(a) whether Government have received the recommendations of the tripartite conference of the representatives of the workers, employers and Government; and

(bl if not, by when it is Hkely to be received?1

संसदीय कार्य तथा श्रम मंत्री (श्री रवीन्द्र वर्मा):(क)ग्रीर(ख)भारत सरकार के संकल्प संख्या एस-61011/3/77-डी० 1(5) तारीख 18 जुलाई, 1977 द्वारा स्थ पित व्यापक सौद्योगिक संम्यन्ध कान्न सौर भारतीय श्रम सम्मेलन के गठन सम्बन्धी विपक्षीय सभिति ने 21 सितम्बर, 1977 को ध्रपनी रिपोर्ट प्रस्तुत की । रिपोर्ट की प्रतियां संसद् के पुस्तकालय में उपलब्ध हैं।

MINISTER OF t[THE PARLIA-MENTARY AFFAIRS AND LABOUR (SHRI RAVDSiDRA VARMA): (a) and (b) The Tripartite Committee on Comprehensive Industrial Relations Law and Composition of Indian Labour Conference, set up by Government of India by its Resolution No. S. 61011/3/77/DKA) dated the 13th July, 1977, adopted its Report on the 21st September, 1977. Copies of the Repprt are available in Parliament Library.]

f[] English translation.